

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 230
CA.(CAA)/104/ND/2022

IN THE MATTER OF:

Sharpline Network Pvt. Ltd. and Sharp Eye Medicare Pvt. Ltd & Ors.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **29.05.2023.**

Sd/-
(Court Officer)